## Accommodation for commonwealth games

3214. PROF. ALKA BALRAM KSHATRIYA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether Government is aware that there would be a big gap between the availability of accommodation and requirement of accommodation in Delhi for foreign guests during the Commonwealth Games;
- (b) if so, whether Delhi Government has given permission to guest houses in residential areas for increasing the Floor Area Ratio (FAR) to increase the availability of accommodation;
- (c) if so, whether Haryana has been also given permission for increasing the availability of accommodation;
- (d) whether such like permission having the system of security etc. has been given to star category of existing motels in Delhi for increasing availability of accommodation for foreign guests; and
  - (e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY): (a) Ministry of Tourism. Government of India has assessed that approximately 40.000 rooms under various categories would be in the National Capital Region (NCR) to meet the demand of the Commonwealth Games. It has also been assessed that with the availability of rooms from existing and new hotels, guest houses, bed and breakfast establishments and also DDA flats, this requirement would be met.

- (b) The Master Plan for Delhi-2021 provided substantially relaxed norms for construction of guest houses in terms of road width, plot size and permissible area to increase availability of accommodation.
- (c) Based on the information furnished by Government of Haryana, it has been assessed that a total of 6,632 rooms will be available out of new hotel projects in the NCR of Haryana.
- (d) and (e) The Master Plan for Delhi-2021 was amended to increase the FAR for hotels from 150 to 225 excluding those hotels falling in Lutyens Bungalow, Zone, Civil Lines Bungalow Area and existing on heritage structures to augment the availability of hotel accommodation. FAR in respect of motels has not been increased.

## Mumbai metro

3215. SHRI RANJITSINH VIJAYSINH MOHITE-PATIL: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether it is not a fact that the works on Mumbai Metro is going on a very slow pace;
- (b) the steps being taken to complete the Mumbai Metro as soon as possible; and

(c) the budget earmarked for the Mumbai Metro along with the amount released so far?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY): (a) No Sir.

- (b) Does not arise in view of (a) above.
- (c) Government of India released Rs.235.5 crore in 2009-10 for line-1 of Mumbai Metro.

## Releasing of surplus water from dams

3216. SHRI M.P. ACHUTHAN:

SHRI K.E. ISMAIL:

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether it is a fact that releasing of surplus water from dams during the period of heavy rains without prior warning has been one of the main reasons for the deteriorated flood situation, recently, in Andhra Pradesh, Karnataka, Kerala, Tamil Nadu and Maharashtra:
- (b) if so, whether Government has any plan for galvanizing the inter-State and Centre State mechanisms to coordinate actions such as releasing of surplus water from dams, issuing early warnings and evacuating people from the vulnerable areas downstream during such calamities; and
  - (c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT PALA): (a) No Sir.

(b) and (c) The question does not arise in view of reply to (a) above.

## River linking project

3217. SHRI N.K. SINGH:

SHRI RAJKUMAR DHOOT:

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether Government is quietly implementing the dream river linking project despite objections by environmentalists;
  - (b) if so, the facts and details thereof;
  - (c) whether the feasibility study for all 16 peninsular rivers has been completed; and
- (d) if so, the details thereof and the further reaction of Government in view of objections by environmentalists?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT PALA): (a) to (c) The Ministry of Water Resources (MOWR) (erstwhile Ministry of Irrigation) formulated a National Perspective Plan (NPP) for Water Resources Development in 1980 envisaging inter -basin transfer of water from surplus basins to deficit basins/areas which comprises of two